

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No. 31803/2023

(Arising out of impugned final judgment and order dated 24-05-2004 in FA No. 2/2001 and 14-02-2023 in RA No. 1/2001 passed by the High Court Of Judicature At Allahabad)

SURESH PRATAP SINGH

Petitioner(s)

VERSUS

RANI @ NEERAJA SINGH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.158662/2023-CONDONATION OF DELAY IN FILING and IA No.158664/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.158665/2023-EXEMPTION FROM FILING O.T.)

Date : 22-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the special leave petition as
well as on the application(IA No.158662/2023) seeking
condonation of delay.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR